


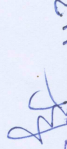
**PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)**

Name of Officer (In Full) : Sheikh Ashraf
Date of Birth : 22.05.1970
Present post held : Civil Judge Class-I & Chief Judicial Magistrate, Durg (C.G.)

Immovable Property				
Name of District Sub Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1 Pt. Ravishankar Shukla Ward, Raipur, Dist.-Raipur (C.G.)	2	3 459 Square Feet, Patwari Halka No. 109, Khasara No. 1461	4 Sheikh Ashraf (Own Name)	5 Acquired by inheritance.


 मुख्याधिकारी (C.G.)
 जिला-दुर्ग (B. II.)

Movable Property (Valued Above 25,000/- of Rs.)		
Name of Articles		
1. Car Swift Dezire	No. C.G.-10 FA-3222	= ₹ 729417.00
2. Motor Cycle Hero Honda	No. C.G.-10 EA-9161	= ₹ 38899.00
Jewellery (Lump Sum)		
Jewellery (Worth Rs.)		
1. Gold 113 Gram Jewellery (Approx.)	=	₹ 339000.00
2. Silver 487 Gram Jewellery (Approx.)	=	₹ 23400.00
Shares/Debentures		
Name of issuing Company		Nos. of Shares
1		2


 शेख अशरफुल्लाह
 मुख्य न्यायिक मजिस्ट्रेट
 जिला-दुर्ग (छ.ग.)

Life Insurance Policy & Others		
Name of issuing Company 1	Amount 2	
1. Life Insurance Corporation of India. (Jeevan Anand)	₹ 1000000.00	
2. Life Insurance Corporation of India. (Komal Jeevan)	₹ 500000.00	
3. Life Insurance Corporation of India. (Komal Jeevan)	₹ 500000.00	
Bank Deposits/Securities & Investments		
Name of Bank	City	Amount
(1) Fixed Deposites		
(2) Savings Bank A/Cs	State Bank Of India Manendragarh	₹ 50926.00
(3) PPF		
(4) GPF		₹ 481159.00
(5) NSS		
(6) Others	Reliance Regular Saving Fund Raipur	₹ 27153.00

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
Note- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

Signature & Date
10/11/15

शेख अशरफ
मुख्य न्यायिक मजिस्ट्रेट
जिला-दुर्ग (छ.ग.)